

HARYANA VIDHAN SABHA

FIFTEENTH REPORT

OF THE

ESTIMATES COMMITTEE

ON

THE BUDGET ESTIMATES

FOR

1982-83

CO-OPERATION DEPARTMENT

Presented to the House on the 24th March, 1983

VIDHAN SABHA SEÇRETARIAT, CHANDIGARH. March, 1983

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COMPOSITION OF THE ESTIMATES COMMITTEE FOR THE YEAR 1982-83

Chairman

1. Shri Neki Ram, M.L.A.

Members

- 2. Smt. Basanti Devi, M.L.A.
- 3. Shri Kabir Ahmed, M.L.A.
- 4. Shri Kulbir Singh, M.L.A.
- 5. Shri Mohan Lal Piple, M L.A.
- 6 Shrı Om Parkash (Beri) M.L.A.
- 7. Shri Phusa Ram, M.L.A.
- 8. Shri Ram Bilas Sharma, M.L.A,
- 9. Shri Shakrullah Khan, M.L.A.

Secretariat

1. Shri Raj Krishan

Secretary

2. Shri Ramesh Chander

Under Secretary

* Shri Mohan Lal Piple on his appointment as Parliamentary Secretary ceased to be Chairman/Member of the Committee w.e.f. 6th October, 1982.

Shri Banarsi Dass, M.L.A. was elected to the Committee against the vacancy for the remaining term of the year 1982-83 on the 14th December, 1982.

INTRODUCTION

- 1. I, the Chairman of the Estimates Committee for the year 1982-83 having been authorised by the Committee in this behalf, present this report on the Budget Estimates for the year 1982-83, in respect of the Co-operation Department.
- 2. A brief summary of recommendations / observations of the Committee is given in Appendix. This summary is not exhaustive and for full recommendations or observations of the Committee reference should be made to the main Report.
- 3. A brief record of the proceedings of each meeting has been kept separately in the Vidhan Sabha Secretariat.
- 4. The Committee are grateful to the representatives of the Co-operation and other Departments who appeared before them for oral examination.
- 5. The Committee place on record their high appreciation of the whole hearted cooperation and unstinted assistance given to it by the Secretary, Haryana Vidhan Sabha and his staff.

NEKI RAM
Chairman,
Estimates Committee

Chandigarh, The 3rd March, 1983.

REPORT

- 1. The Estimates Committee for the year 1982-83 was elected by the Vidhan Sabha consisting of nine members and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC—1/1982-83/41, dated the 30th July, 1982.
- 2. Shri Neki Ram, M L.A. was nominated Chairman of the Committee by the Hon'ble Speaker.
- 3 The Committee held 30 sittings at Chandigarh and 11 sittings at places other than Chandigarh till the finalisation of the report.
- 4. The Committee selected the following Departments with a view to scrutinize their Budget Estimates for the year 1982-83.
 - 1. Co-operation
 - 2. Health and Medical Education.
 - 3. P.W.D B & R
- 5. The Committee scrutinised the material relating to the Budget Estimates of the Co-operation Department for the year 1982-83 and orally examined the representatives of this Department.
- 6. The Committee could not examine the Health and Medical Education and P.W D./B&R Departments for want of time.
- 7. The Committee also scrutinised the supplementary Estimates of the Government of Haryana for the year 1982-83 (Ist and IInd Instalments) and examined the representatives of the Finance as well as other Departments concerned with the Demands and submitted their reports thereon to the Vidhan Sabha on 20th September 1982 and on8th March, 1983 respectively.

CO-OPERATION DEPARTMENT

8. The Co-operative Movement is essentially a people's movement

Public participation has largely been responsible for the success of this movement through the years.

Co-operation

Co-operative movement with its well knit structure right from the national level down to the village level is playing a pivotal role in the national strategy for the speedy implementation of economic policies aiming at the removal of poverty,

As agriculture is the mainstay of our rural population and 55% of our total holdings are below one hectare, initially emphasis was laid on rural credit co-operatives to help the small and marginal farmers. Later on, other sectors of co-operation also started receiving greater attention such as supply of agricultural inputs and marketing of agricultural produce. This proved highly effective in boosting agricultural production. In the recent past, however, stress has been laid towards the promotion of dairy co-operatives and the public distribution system whereby consumer goods are made available to the public at reasonable prices. The Co-operative movement is no longer confined to the solitary field of rural credit. It now also covers other important fields such as distribution of fertilizer, marketing of agricultural produce, concumer stores and sugar mills in the domain of large scale industries. It is in this back ground that the Estimates Committee examined the Budget Estimates of the Department for the year 1982-83.

Function of the Department

The main function of the Department is to bring cooperative development in the State which has three aspects namely administrative, financial and technical.

Under the administrative aspect the department meets the demand of administrative personnel and

regulates their service conditions in consultations with the Government where necessary. The department takes disciplinary action where-ever necessary and ensures successful functioning of administrative machinery for achieving the avowed programmes of cooperative development. So far as financial aspect is concerned, the department obtains sanctions for the various development schemes and makes allocation of grants received from Government. Department prepares budget estimates, controls the expenditure and accords administrative and financial sanctions, under the Financial Rules and administrative rules governing the various plan schemes. As regards the technical side, the department ensures that the cooperative societies function according to the Act, Rules and bye-laws and for this purpose policies are laid down and instructions for their execution are issued from time to time.

The Financial Commissioner is the Administrative Secretary
of the Department and the Registrar, Co-operative
Societies is the Head of the Department working
under the administrative control of the Financial
Commissioner. The Registrar, Co-operative Societies is assisted by four additional Registrars, two
Joint Registrars, seven Deputy Registrars and thirty three Assistant

Registrars. Besides, there are a few other gazetted officers posted at the Head quarters as detailed below:—

- (a) Chief Auditor.
- (b) Joint Chief Auditor.
- (c) Deputy Chief Auditor.
- (d) Establishment Officer.
- (e) Tanning & leather expert.
- (f) Statistical Officer.
- (g) Deputy District Attorney.
- (h) Deputy Superintendent of Police
- (i) Audit Officer.
- (j) Superintendent.
- The Budget provision under Head "298—Cooperation" for the

 Year 1982-83 stands at Rs. 4,28,29,300/- voted

 Budget estimates and Rs 6000/- Charged. Out of this a sum of

 Rs. 2.00,200/- and Rs. 6000/- (Charged) is on Non
 plan side, while Rs. 2,28,21,100/- is on the plan side. The Head-wise
 details are given as Under:—

•	Non plan	Plan
A—Director and Administration	88,26,360/-	13,45,000/-
Charged	6.000/-	
B-Audit Cooperative Societies	44,13,700/-	16,00,000/-
C-Education Research and Training	6,24,180/-	11,75,000/-
D-Information & Publicity	_	2,20,000/-
E—Credit Cooperatives	1,62,300/-	1,02,38,000/-
F—Housing Cooperatives		6,74,000/-
G—Labour Cooperatives	3,22,500/-	8,20,000/-
H-Farming Cooperatives	3,67,480/-	
I-Warehousing & Marketing		
Cooperatives	6,93,500/-	2,15,000/-
J—Processing Cooperatives		,
K—Dairy Cooperatives	21,07,900/-	13,20,000/-
L'—Fishermen's Cooperatives		
M-Industrial Cooperatives	21,74,500/-	28,96,600/-
N—Consumer Cooperatives	36,980/-	18,17 , 500/-
O—Other Cooperatives	2,20,800/-	5,00,000/-
Total: 298—Cooperation		
(Voted)	2,00,00,200/-	2,28,21,100/-
(Charged)	6000/-	` , . =

As the Department is one of the expanding Department and has a vital role to play in the economy of the State, so, it was with this additional background that the Committee, after scrutinizing the replies of the questionnaire prepared by the Committee and furnished by the Department, decided to examine the Financial Commissioner and Secretary to Government Haryana, Cooperation Department, by way of seeking personal clarification/explanation of some points. Therefore, the Committee examined the Financial Commissioner and Secretary to the Government, Haryana and other officers of the Department.

Additional Registrars

There are four posts of Additional Registrars at the Headquarters The duties of Additional Registrar (Consumer Stores) and that of the Additional Registrar (Marketing) are almost of identical nature.

After examining the above views and other various factors the Committee feel that the work relating to Marketing can very well be done by the Additional Registrar (Consumer Stores) in addition to his present duties.

The Committee, therefore, recommend that the work relating to Marketing and Consumer Stores should be looked after by one Additional Registrar and the other Additional Registrar should be assigned the duties to look after on the spot checking/complaints work in the field with a view to improve the efficiency of the Department.

There is one post of Chief Auditor This Officer of the rank of Additional Registrar is looking after the audit of all types of cooperative societies and the qualification for the post of the Chief Auditor as prescribed in the Draft Service Rules, 1980, is as under —

"The incumbent of the post of Chief Auditor will hold bachelor's degree of a recognised University and shall have experience of at least five years as Joint Registrar/Joint Chief Auditor including the experience as Deputy Registrar/Deputy Chief Auditor".

The Committee observe that there is no special qualification prescribed for the post of Chief Auditor.

The Committee, therefore, recommend that special qualification of accountancy should be prescribed for this post.

14. There is one post of Deputy Superintendent of Police in the

Deputy
Superintendent
of Police

Department. The post is filled by I.G. Police who has the Administrative control over this post. This Officer assists the flying squad in processing out the cases of embezzlement against officials and non-officials. As the D.S.P. is under the administrative

control of I.G. Police, the Committee feel that if the said Officer goes against the wishes of the Registrar, Cooperative Societies, based on the facts of the case then it will effect the smooth functioning of the Department.

The Committee, therefore, recommend that the State Government, may provide in the relevant Act and Rules that the D.S.P. s' ould be under the administrative control of the Registrar Cooperative Societies to carry out the orders of the Registrar Cooperative Societies in respect of conducting investigations/prosecutions.

15. There is one post of Tanning & leather expert in the Department.

Tanning & Leather Expert He is to assist the Deputy Registrar (Industrial) Cooperative Societies and the Registrar in solving technical problems of tanneries set up on cooperative lines and the coope ative shoe makers societies.

He is required to advise the Cooperative shoe Makers Societies with regard to qualities of leather to be used by the n. He also assists in the formulation of new schemes and makes arrangements for the supply of credit to the shoe-makers societies besides their inspection.

From the material supplied by the department the Committee observe that the post of Tanning & Leather Expert has been lying vacant for the last two years.

The Committee recommend that this post should be filled up immediately and information may be sent to the Committee in due course so that the work may not suffer in future.

Assistant District
Attorney.

Of Assistant District Attorney has not been filled up so far, which is to be done by the Prosecut on Department. The Deputy District Attorney has been provided an Assistant of the Department

who is rendering useful help to the DD.A.

The Committee feel that if the Departmental Assistant is proving useful to the D.D.A., then there is no justification in retaining the post

of A.D A. If the Department is of the view that this post is absolutely necessary for smooth and efficient working, the Committee recommend that the post of A.D.A. be filled up at the earliest.

Contingencies

Contin

But the Committee observe that during the year 1967-68 the contingent expenditure was Rs 1,54,040/-during the year 1974-75 it was Rs. 4, 16,890/-excluding Rs. 33,000/-which was not allowed to be incurred by the finance department where as the total contingent expenditure allocated for the year 1982-83 was Rs. 7,91,000/-. From the above figures it appears that the contingent expenditure of the Department has increased almost seven times as compared to the expenditure incurred during the year 1967-68 and just double as compared to the expenditure incurred during the year 1974-75.

The Committee feel that the contingent expenditure of this Department is on the high side.

The Committee, therefore, recommend that strict check over the contingent expenditure should be imposed by the Department to effect economy as far as possible.

Surprise checking of Societies/ Institutions.

The Department stated in their reply that no Cooperative

Marketing-cum-Processing Society was inspected either by the Registrar Cooperative Societies or Additional Registrar Marketing Cooperative Societies during the last three years.

The Committee feel that surprise and test check by the Registrar will have salutary effect on the working of all types of Societies and Cooperative institutions and will minimise the cases of shortage and embezzlement.

The Committee feel that if surprise checks are made by the Registrar then all types of societies and other Cooperative institutions will work with more vigour and efficiency which, is lacking at present.

The Committee, therefore, recommend that Registrar, Cooperative Societies should carry out surprise inspection of the Cooperative Societies

ties/institutions at least two or three times a year depending on the availability of time.

The Committee further, recommend that all senior Officers should also carry out inspection from time to time in order to bring efficiency in the working of the Department.

Publicity Department the Committee observe that the cinema van of the Department went out of order during the year 1981-82, and onward.

The Committee, therefore, recommend that immediate steps should be taken to dispose off the old van and purchase a new van, or to get it repaired and the Committee may be informed accordingly.

20. The Committee feel that the distribution of printed publicity material is made to the limited circles while the public as a whole do not know much about the Cooperative Department in the State. The work performed by the Department should be known to the men at grass roots so that they may be able to get benefits from the Cooperative movement.

The Committee, therefore, recommend that all the activities of the Department should be made known to the General public through all the media as given in written reply of the Department.

The Committee further recommend that the booklets/publications brought out by the Cooperative Department should be supplied to all the Panchayats.

Audit of Auditor. The audit work is being conducted by such a large establishment. The Committee was informed by the Departmental representatives at the time of oral examination that upto 3-6-82 accounts of 360 Societies had not been audited.

The Committee feel that the number is too high. The reasons

produced by the Department for not auditing the accounts of these Societies are not at all convincing.

The Committee, therefore, recommend that all the cases be vigorously pursued and the accounts of all the remaining societies should be audited during the year 1983 positively and the progress made in this respect be communicated to the Committee.

During the course of discussion with the representatives of

Third Party **Payment** System

the Cooperative Department the Committee observed that the third party payment system is not proving useful to the farmers. The Department do not make the payment of the loan to the farmers direct. The payment is made to the party/Dealer. The Committee

is of the view that the Department should make the payment of loans to the farmers 11 cash to enable them to purchase the required item/goods from the open market according to their choice.

The Committee recommend that the Third Party Payment System should be discontinued. For this purpose the Department should make correspondence with the Reserve Bank of India. The Department should also call meeting of the Secretaries and Managing Directors of the concerned Departments to review this system The action taken in the matter be intimated to the Committee.

The Cooperative Banks/Societies give loan to help the farmers who are financially weak. The Committee is of the view that the recovery system is most coercive. The jeep of the Cooperative Department is projected like the jeep of Police.

Recovery of Loans

The Committee recommend that the Department should adopt persuasive measures for the recovery of loans. The recovery should be made according to the Act/Rules. People should not be harassed by

illegal methods and defaulters should not be detained without warrants.

Mis-utilization of loans in Cooperative societies.

lumpsum.

The Department stated in their written reply that during the year 1979-80 and 1980-81, 137 and 136 cases of misutilization of loans respectively were noticed. Arbitration cases have been ınitıated against the member and the members involved in mis-utilization have been debarred from taking fresh loans. Cases have been processed under section 67 A of the Cooperative Societies Act against the members to realize loans in

The Committee desired that the bank officials should evince a real sense of solitude for the welfare of farmers.

The Committee, therefore, recommend that the Department should take preventive measures so that the cases of misutilization of loans be minimised if not totally eliminated and when such cases do occur, follow-up action should be prompt and sp edy and the Committee further recommend that surprise checking shou'd also be conducted by some high rank officer from time to time.

Use of

Jeeps

25. From the written and oral replies of the representatives of the Department the Committee has noticed that only the petrol cars and Jeeps are being used by the officers of the Department. The expenditure incurred on this Official Cars/ account is horribly high and exorbitant expenditure incurred on wears and tears, repairs and maintenance of vehicles is high. The Committee feel that measures be adopted to bring economy in this direction.

The Committee, therefore, recommend that in future no Petrol Cars or Jeeps should be purchased by the Department and all the officers be directed to use the vehicles only for official purposes Economy measures be observed strictly. The Committee should also be intimated regarding steps taken by the Department in this regard

It came to the notice of the Committee that the Government cars/jeeps in Central Cooperative Banks and Primary land Development Banks are generally mis-used by the Mis-use of officers or the subordinate staff for their private pur-Vehicle pose. It also came to the notice of the Committe that

no special surprise check has been conducted by the Department to detect that the vehicles are being used properly, in particular the vehicles provided to Central Cooperative Banks and Primary Land Development Banks. The Committee, thereofore, feel that money should not be wasted over the consumption of petrol unnecessarily and the Department has not taken concrete steps to check mis-use of vehicles and petrol.

The Committee recommend that some surprise checks must be made to ensure that the vehicles are used strictly for the purpose for which they are provided. The Committee further recommend that concerned quarters should be directed to submit a monthly statement showing the consumption of petrol/diesel and kilometres covered, to the Registrar, Cooperative Societies or to some senior officer posted at the Head quarters,

Consumer Stores

27. In their written reply the Department stated that a special public distribution scheme has been launched in the State with effect from 1-7-79. The main aim of the scheme is to make essential commodities available to the rural poor at reasonable rates.

It came to the notice of the Committee that at many a consumer stores the commodities are sold to private shopkeepers and fraudulent accounts are being maintained regarding public distribution. The commodities do not reach the common man.

The Committee, therefore, recommend that the essential commodities should be made available at consumer stores in the village interior for the poor section of society and some surprise checks must be made to ensure the proper distribution of those essential commodities. The Committee further recommend that strict action should be taken against the fraudulent stores. The Committee feel that people especially villagers do not buy Palm oil. It is supplied to the Halwais, The Committee recommend that the price of Palm oil be increased to stop its black marketing.

Construction of Rural Godowns

28. It was stated in reply supplied by the Department that 1500 Rural Godowns were to be constructed by the Haryana State Cooperative Bank which target has been reduced to 1000 on account of increased cost of construction. Upto 30-9-82, 309 Godowns have been completed and 124 Godowns are under construction.

The Committe feel that the speed of construction of rural Godowns is very slow and with the present speed of work it is feared that the Department will have further to decrease the number of Godowns fixed as target of 1000 in place of 1500 as earlier targeted. The price of building material is increasing rapidly day by day.

The Committee recommend that the construction work of the rural godowns be pursued vigorously by the Department and where the Godowns are under construction or to be constructed, the same should be completed on priority basis.

On the Spot Study Tour

The Estimates Committee undertook an on the spot study tour of Kurıkshetra, Karnal, Panipat and Rohtak areas to see the p ogress made by the Cooperative Department. The Committee inspected various projects/institutions being run by the department and also held discussion with officers of the Cooperation Department. The Commis

ttee after inspecting these areas found that good work was being done by the Cooperative Department.

During inspection the Committee noticed that the Rice sheller (Dryer) was installed at Hafed complex, Taraori two years back but the Dryer has not yet started functioning due to certain reasons.

The Committee, therefore, recommend that special attention be given towards this Rice sheller (Dryer) by the Department and this should be brought in working order without any further delay.

30. The Department in their written reply stated that the purchase rate (Urea) is Rs. 2210 per M. T. and sale rate to farmers is Rs. 2350 per M. T. It means the Department is getting profit of Rs, 140 per M. T. The Committee observe that the margin of profit seems high as seen from the purchasing and selling price of each type of fertilizers. This high margin falls on the farmers.

The Committee recommend that the fertilizers should be supplied to the farmers at no profit no loss basis. This will also help to increase food production in the State.

31. As seen in Annexure of the written reply supplied by the Department, the Committee feel that the milk plants are suffering from losses in a jumping way from Rs.

Milk Societies.

71.59 lacks in the year 1979-80 to Rs. 146.78 lacks in 1980-81 which is double of the previous year. While the accounts for the year of 1981-82 are still to be finalised. The picture of the losses is expected to be tripled or more

finalised. The picture of the losses is expected to be tripled or more than that as compared to the year of 1979-80. The reasons for losses as stated by the Departmental representatives are not convincing. Merely low capacity utilisation can not be main reason for such a huge loss.

The Committee, therefore, recommend that the reasons for the loss be looked into thoroughly and remedial steps be taken to streamline the working of the milk plants and progress be intimated to the Committee.

32. The Committee was informed by the Departmental Representatives that 2209 posts of various categories were filled by the Confed through different procedures, the details of which is as under:

1. Through advertisement

1782.

2. Persons taken on deputation

3. Persons promoted

84

4. Direct recruitment

122

The Committee was also informed that the case for 3000 posts was sent to the Registrar, Co-operative Societies for his approval by the Confed. But the Registrar gave approval only for 1200 posts. The department further informed that the prior approval of the Registrar was not obtained by the Confed in several cases.

The Committee feel that the department has committed irregularities in making several appointments without obtaining prior approval of the Registrar.

The Committee, therefore, recommend that a thorough enquiry in this respect should be conducted and result be conveyed to the Committee.

APPENDIX—I

Summary of Recommendations/Observations of the Estimates Committee (1982-83)

Sr. No.	Page	Paragraph No.	Recommendations/Observations
1	2	3	4
			CO-OPERATION DEPARTMENT (1982-83)
1.	4	12	The Committee, therefore, recommend that the work relating to Marketing and Consumer Stores should be looked after by one Additional Registrar and the other Additional Registrar should be assigned the duties to look after on the spot checking/complaints work in the field with a view to improve the efficiency of the Department.
2.	4	13	The Committee observe that there is no special qualification prescribed for the post of Chief Auditor.
			The Committee, therefore, recommend that special qualification of accountancy should be prescribed for this post.
3.	5	14	The Committee, therefore, recommend that the State Government, may provide in the relevant Act and Rules that the D.S.P. should be under the administrative control of the Registrar Cooperative Societies to carry out the orders of the Registrar Cooperative Societies in respect of conducting investigations/prosecutions.
4.	5	15	The Committee observe that the post of Tanning and Leather expert has been lying vacant for the last two years. The Committee recommend that this post should be filled up immediately and information may be sent to the Committee in due course so that the work may not suffer in future.
5.	5—6	16	The Committee feel that if the Departmental Assistant is proving useful to the D.D.A., then there is no justification in retaining the post of A.D.A. If the Department is of the view that this post is absolutely

<u> </u>			
1	2	3	4
			necessary for smooth and efficient working, the Committee recommend that the post of A.D.A. be filled up at the earliest.
ć.	б	17	The Committee feel that the contingent expenditure of this Department is on the high side.
		,	The Committee, therefore, recommend that strict check over the contingent expenditure should be imposed by the Department to effect economy as far as possible.
	67	18	The Committee, therefore, recommend that Registrar, Cooperative Societies should carry out surprise inspection of the Cooperative Societies/institutions at least two or three times a year depending on the availability of time.
			The Committee further recommend that all senior officers should also carry out inspection from time to time in order to bring efficiency in the working of the Department.
8.	7	19	The Committee, therefore, recommend that immediate steps should be taken to dispose off the old van and purchase a new van, or to get it repaired and the Committee may be informed accordingly.
9.	7	20	The Committee, therefore, recommend that all the activities of the Department should be made known to the General public through all the media as given in written reply of the Department.
			The Committee further recommend that the booklets/publications brought out by the Cooperative Department should be supplied to the Panchayats.
10.	78	21	The Committee, therefore, recommend that all the cases be vigorously pursued and the accounts of all the remaining societies should be audited during the year 1983 positively and the progress made in this respect be communicated to the Committee.

1	2	3	4
11.	8	22	The Committee recommend that the Third Party Payment System should be discontinued For this purpose the Department should make correspondence with the Reserve Bank of India. The Department should also call meeting of the Secretaries and Managing Directors of the concerned Departments to review this system. The action taken in the matter be intimated to the Committee.
12	8	23	The Committee recommend that the Department should adopt persuasive measures for the recovery of loan. The recovery should be made according to the Act/Rules. People should not be harassed by illegal methods and defaulters should not be detained without warrants.
13.	8—9	24	The Committee, therefore, recommend that the Department should take preventive measures so that the cases of mis-utilization of loans be minimised if not totally eliminated and when such cases do occur, follow up action should be prompt and speedy and the Committee further recommend that surprise checking should also be conducted by some high rank officer from time to time.
14.	9	25	The Committee feel that measures be adopted to bring economy in this direction. The Committee, therefore, recommend that in future no Petrol Cars or Jeeps should be purchased by the Department and all the officers be directed to use the vehicles only for official purposes. Economy measures be observed strictly. The Committee should also be intimated regarding steps taken by the Department in this regard.
15,	9	26	The Committee recommend that some surprise checks must be made to ensure that the vehicles are used strictly for the purpose for which they are provided. The Committee further recommend that concerned quarter should be directed to submit a monthly statement showing the consumption of petrol/diesel and kilometres covered, to the Registrar,

1	$\stackrel{\longrightarrow}{\longrightarrow} \stackrel{\longrightarrow}{\longrightarrow} \stackrel{\longrightarrow}{\longrightarrow}$	3	4
			Cooperative Societies or to some senior officer posted at the Head quarters.
16	10	. 27	The Committee, therefore, recommend that the essential commodities should be made available at consumer stores in the village interior for the poor section of society and some surprise checks must be made to ensure the proper distribution of those essential commodities. The Committee further recommend that strict action should be taken against the fraudulent stores. The Committee feel that people especially villagers do not buy Palm oil. It is supplied to the Halwais. The Committee recommend that the price of Palm oil be increased to stop its black marketing.
17.	10	28	The Committee recommend that the construc- tion work of the rural godowns be pursued vigorously by the Department and where the Godowns, are under construction or to be cons- tructed, the same should be completed on prio- rity basis.
18.	10—11	29	The Committee, therefore, recommend that special attention be given towards this Rice sheller (Dryer) by the Department and this should be brought in working order without any further delay.
19.	11	30	The Committee recommend that the fertilizers should be supplied to the farmers at no profit no loss basis. This will also help to increase food production in the State.
20.	11	31	The Committee, therefore, recommend that the reasons for the loss be looked into thoroughly and remedial steps be taken to streamline the working of the milk plants and progress be intimated to the Committee.
21.	11—12	32	The Committee feel that the Department has committed irregularities in making several appointments without obtaining prior approval of the Registrar.
-	-		The Committee, therefore, recommend that a through enquiry in this respect should be conducted and result be conveyed to the Committee.

APPENDIX II

Statement showing the outstanding Recommendations of the Committee on the budget estimates for the year 1976-77, 1979-80, 1980-81 and 1981-82

Sr. No:	Page	Paragraph of the Report	Further Recommendations/Observations made by the Con mittee
1	2	3	4
· · · · · · · · · · · · · · · · · · ·			SPORTS DEPARTMENT (1976-77)
4.	9		The Committee 'cel that the delay in supplying the material on budget estimates and replies to the questionnaire was not justified and it reflects adversly on the efficiency of the department. In view of the regrets offered by the departmental representative the Committee do not intend to persue this matter further but suggests that the Government should tone up the administration of the department.
5.	10	16	Since the post of Director of Sports has been created by the Government, keeping in view the importance of sports in the State and on account of increase of work load of the department, the Committee see no reason why this post be not manned by one independent whole time Director of Sports.
			Further it was noticed that the post of Director has been sanctioned in I.A S Cadre Every I A.S. Officer cannot be an outstanding sportsman The Committee, therefore, recommend to the Government that for the promotion of sports activities in the State an I.A S Officer having the background and aptitude for the sports may be appointed whole time Director of Sports at the earliest and the Committee may be informed accordingly.
6 ,	10	17	As already noticed this post is held by an officer in addition to his own duties. When there will be one independent whole time Director of Sports as recommended by the Committee in para 16 of this report, he can very well look after the work of Additional Director also. It is seen that the duties performed by the Additional Director are not of so intricate or of technical
	- ,		-nature and the post being a part time, this job can be assigned to the Director or Deputy Director.

1 2 4 As already recommended by the Committee in para 16 of this Report when there will be a. whole time Director well-versed in sports matters, he will not be required "technical advice" of the sports officer. However, the Committee recommend to the 7. 11 18 Government that when a whole time Director of the Department is appointed by the Government then the justification for retaining this post at Head Quarters may be seen by the Government and the decision taken in this respect by the Government may be communicated to the Committee. **EDUCATION DEPARTMENT (1979-80)** The Committee reiterated their recommend-1. 16 49 ation that the Director of Public Instructions should be appointed from the Education Cadre and not from the I A.S. Cadre because they feel that if an educationist is appointed as D.PI he will be : ble to do much more justice in the field of education. Keeping this aspect in view, the Government may again think over this matter. The Committee desires that the final decision of the Government in the matter may be com nunicated as early as possible. The Committee desire that a list of part-time 2. 49 17 doctors employed by the Education Deptt. for medical check up of the students in Schools in Rural and Urban areas sep: rately in the State may be supplied to the Committee within a period of two months. The Committee recommend to the Government that the Pilot projects scheme for free medical aid to the students in the schools be accepted and Finance Department may be requested to provide fund as required by the Education Department to run this scheme for a noble and laudable cause 3, 49 18 The Committee desire that the number of teachers who have been posted in cities or near about cities i e. at places where house rent allowance is permissible, for a period of

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			three years or more in the State, may be intimated to the Committee, within a period of three months. The Committee feel that such a procedure may be adopted by the Department by which every teacher may be able to get the benefit of HRA, once during his service period.
4.	49—50	19	The Committee recommends that the Annual Administrative Reports must be completed and submitted to the Government during each succeeding year regularly and the Government instructions in this behalf be followed strictly.
5	50	20	The Committee is of the opinion that the purpose of the Committee consisting of DE.O, S D.E.O and B E O for transfers of teachers has not been served appropriately. The Committee, therefore, recommends that the recommendations of this Committee regarding transfers should be adhered to strictly by the Government to avoid unnecessary harassment caused to the teacher
8.	5051	23	The Committee have desired to know about the latest position in the matter.
9.	51	24	The Committee feel that the present procedure regarding repairs etc of the School buildings adopted by the Government does not serve the cause in letter and spirit. The Committee, therefore, suggest to the Government that a separate cell be created in the Education Department so that the funds provided may be utilised in the year. The repairing etc. of buildings through the PWD (Buildings) be stopped with immediate effect.
			IRRIGATION DEPARTMENT (1979-80)
15	60	36	The Committee would like to know the latest position in the matter.
16.	60	37	Do
17.	60—61	38	Do
18.	61	39	Do _
19	61	40	Do
20.	61	41	Do
21.	61—62	42	Do -

2 3 4 TRANSPORT DEPARTMENT (1980-81) 7 -The Committee recommend that the Department should constitute a Committee consisting of two or three Government officers at a few important bus stands on experimental basis which should suggest the rates, quality and weight of the food articles and also to ensure that the articles of good quality food are available at such shops/stalls. If it is proved useful then such type of Committee may also be constituted at other places. 9 The Committee recommend that instructions in writing may be issued to all the General Managers that the complaint books should be made available on demand to the public in future The Committee also recommend that the Transport Controller should ask quarterly reports from the General Managers of all the Roadways Depots as to how many buses have been provided with the First Aid-Boxes and complaint books and how many buses have been not been provided alongwith the reasons thereof The Transport Controller should also get the quarterly report from all the General Managers about the surprise raids conducted by them about the availability of the First-Aid-Boxes and complaint books in each bus of the Haryana Roadways. The Committee may be informed about the steps taken by the Transport Controller on the suggestions given by the Committee in this behalf also. 3. 5 10 The Committee stringly recommend to Government that a Committee consisting of senior officers of the department may be constituted alongwith a medical officer to go into details and difficuities of the travelling public and they may be asked to submit their report as to how good standard eatable articles can be sold at the bus stands with a barest minimum

> margin of profit from the travelling public This Committee may be asked to submit their

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			report to the State Transport Controller within 3 months after its constitution. The Committee may also be informed about the steps taken by the department in this regard.
4.	6	11	The Committee suggest that effective steps be taken immediately with a view to given proper training to the conductors like organising seminars, imparting training and refresher courses etc for improving their behaviour towards the public. The Committee also suggest that General Managers/Traffic Managers may also be given directions to conduct the surprise raids/checks to judge the behaviour of the conductors with the travelling public in Haryana Roadways buses, and the conductors found guilty in this regard mate be awarded suitable punishment. Steps taken by the department in this regard be intimated to the Committee at the earliest.
4	6—7	12	The Committee recommend to the Government that necessary instructions be issued to the concerned Roadways authorities to ensure that lavatories and bath room and other space at Bus stands are properly cleaned. This facility may be provided at all the Bus stands to avoid inconvenience to the passangers. A compettive scheme in the maintenance and cleanliness at Bus stands may be introduced. The General Manager who stand first on this account may be suitably rewarded alongwith his supervision staff. Steps taken by the Department in this regard be intimated to the Committee.
6.	7	13	The Committee desire that instructions be issued to all the General Managers of the Haryana Roadways Depots to provide facility of drinking water for public at Bus stands. Arrangements made by the Department in this behalf be communicated to the Committee
7.	8	14	The Committee strongly recommend to the Government that immediate steps be taken to provide rest rooms at all the bus stands in the State. These rest rooms be provided with ceiling fans and other amenities which are

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			essential in this regard. Steps taken by the department in this behalf, may also be conveyed to the Committee.
8.	89	15	The Committee recommend to the Department that facilities of providing daily necessities of life may be provided at other bus stands of the Haryana Roadways on the pattern of Gurgaon depot at the earliest and the steps taken by the department in this behalf may also be communicated to the Committee.
9.	9	16	The Committee observed that the public at large found great difficulty due to non providing the proper facilities of pacca building, waiting rooms, drinking water facilities, catering facilities, work shop facilities at Sirsa depots. The Committee, therefore, strongly recommends to the department that the above mentioned facilities may be provided immediately and the Committee may be informed accordingly.
•			The Committee also recommend that buildings for bus stand alongwith workshops may be go: constructed at Jhájiar, Faridabad, Ballabgarh, Palwal and Narnaul as early as possible to avoid the inconvenience to the travelling public.
10	9	17	The Committee desire that strict instructions should be given to inspectorate staff regarding checking the Buses at local routes to minimize the ticketless travelling and to check the pilferage cases. Sufficient and efficient staff should be deployed in inspectorate cell.
11.	10	18	The Committee recommends that Conductors/ Drivers be directed, to deposit the lost articles of passengers with the Roadways authorities for returning back to the legitimate owners. The employees who deposit these lost articles may be given incentives in the shape of pro- motion or cash award as reward for their honesty.
12.	10	19	The Committee recommend to the Govt. that such type of committees may be got constituted by the General Managers of the various

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			depots/sub depots of the Haiyana Roadways in the State at the earliest and the Committee may be informed accordingly.
13.	11	20	The Committee strongly recommend to the Government that such a facility, if possible, should also be provided at other depots/subdepots of the Haryana Roadways in the State and steps taken by the Department in this regard may also be intimated to the Committee
14.	11	21	The Committee recommend to the Govt. that this matter may be taken up with the Secretary, Health Department who may be informed on behalf of the Committee also that in future, a copy of each report of the samples taken by the Health Deptt from the various bus stands may be supplied as early as possible to the concerned General Managers of the Haryana Roadways for taking suitable necessary action against the defaulters in this regard.
15.	12		The Committee strongly recommend to the Govt that directions may be issued immediately to all the General Managers of the Haryana Roadways that facility of cleaning the buses at the various depots as well as at the important bus stands may be provided with immediate effect.
16	12 、	23	The Committee advise the administrative machinery of the State Govt. to be quite vigilant to redress the genuine grievances of the workers of the Haryana Roadways so that they may work more earnestly and sincerely.
17.	13	24	The Committee strongly recommend that boarding and lodging arrangements may be made by the Transport Department for these trainees at the earliest to give incentives to the trainees.
18.	13	25	The Committee suggest to the State Transport Controller that any General Manager found negligent for not providing windows panes to all the buses of his depot may be pulled immediately.

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19.	14	26	The Committee recommend to the Government that necessary instructions may be issued at all levels to ensure the prohibition of the entry of unauthorised hawkers at all the bus stands of the State.
20	14	27	The Committee recommend that necessary instructions in this behalf may be issued at all levels to ensure that all the drivers/conductors on duty should wear the prescribed uniforms with their name plates so that in case of need, the travelling public could know the name of the driver and conductor. If these uniforms have not been supplied to them, immediate steps be taken to supply the same.
21.	15	28	The Committee from its own experience recommend to the Govt, that strict instructions to the drivers of the Haryana Roadways depots may be issued to check the following items of buses before these are taken out from the depot/sub-depots/starting point namely .—
			 That all the wheels including the spare contain air prescribed by the department.
			That every bus is provided with a spare wheel.
			That the brakes of the bus are in proper working order.
		-	 That the wipers of the bus are function- ing properly, particularly during rainy season.
			That the vehicle is properly cleaned and washed.
-			That the radiator of the bus contains full water.
'			 That the bus carries a complete tool box including the fan belt.
-			 That the bus carries inspection lamp functioning properly.
			9. That the bus carries tarpaulin.
			 That the bus carries the first aid box and complaint book.

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			11. That the engine is in proper working order.
			The Committee also strongly recommend to the Govt, that the abovestated items may be issued to all the drivers of the buses of the Haryana Roadways at once Instructions may also be issued to all the General Managers of the Haryana Roadways to check the above mentioned parts/items of each and every bus and a consolidated report in this regard may be given to the State Transport Controller by all the General Managers.
22.	15	29	The Committee recommend that some sort of protection should be provided to the Roadways staff on duty against the misbehaviour with them by some drunkard or goonda elements travelling in the Buses or found at Bus stands.
23.	16	30	The Committee found that Gurgaon Depot comes at No 1, Chandigarh Depot at No. 2 and Rohtak Depot at No. 3. The Committee recommend to the Government that the General Managers of the above said Depots deserve high appreciation not only from the Committee but also from the Government.
			FOREST DEPARTMENT (1981-82)
1.	2	9	The Committee recommend that the pay scales of class III and class IV employees/ workers of the Forest Department should be at par with those of employees in other Government Departments,
			GENERAL OBSERVATION (1981 82)
2.	2—3	10	The Committee recommend that all the Heads of Departments be directed to supply the requisite information in full details and in well arranged form within the stipulated period to avoid inconvenience to the Committee.
5		15	AGRICULTURE DEPARTMENT (1981-82)
5,	5	15	The Committee recommend that detailed instructions be issued to all district officers and

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			field staff to implement the scheme of populari- sation of new technology in Agriculture in a planned manner.
6.	5—6	16	The Committee urge that more effective steps be taken by the Department to make the save grain compaign successful in letter and spirit
7.		17	The Committee observe that the weedicides for protecting rice crop be supplied at the subsidised rates in such a manner that the weaker sections of the farmer community may also be able to avail of full benefit of the scheme.
8.	6	18	. The Committee suggest that on the pattern of Kasturba Gram Training Centre for women at Indore a centre be set up on experimental basis at one of the district headquarters for imparting training to women belonging to farming community in latest technology in Agriculture.
9.	6	19	The Committee observe that a serious thought be given to the problem of bad effect on land the continuous use of chemical fertilisers and the department should take steps to popularise the use of compost, to keep fertility of the land.
10.	7	20	The Committee recommend that farmers be educated about the use of Zinc Sulphate at a massive scale and it be included in the 'Training and Visit' programme. Adequate stocks of Zinc Sulphate should be kept at all sale points of Hafed for its easy supply to all the farmers throughout the State.
11	7	21	The Committee strongly recommend that the Department should ensure that genuine and adequate quantity of certified seeds are made available to the farmers at the right time of sowing. The steps taken in this behalf be intimated to the Committee.
12.	7—8	22	The Committee observe that there had been a great gap between the targets fixed and the targets achieved in respect of control of weeds in wheat crop such as phalaris minor

			
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and strongly recommend that immediate positive steps be taken by the Department to implement this scheme in letter and spirit. The Committee recommend that the department should provide higher incentive for subsidising the cost of aerial spraying on cash crops to small farmers and suitable norms be	23	8	13.
fixed for them.			
The Committee recommend that the programme for rural development has so far met with only marginal success and recommend that the Department should accelerate the pace in this direction to achieve the objectives of this programme to a maximum limits.	24	8	14.
The Committee strongly recommend that the necessary steps be taken by the Department to repair all the disused Gobar Gas plants in all the districts and re-vitalise the interest of farmers. The steps taken in this behalf be intimated to the Committee at the earliest.	25	9 .	15.
The Committee suggests that besides imparting training to the farmers under the 'Training and Visit' extension system, they may also be provided adequate quantity of fertilizers, seeds, pesticides and weedicides. Department should see that farmers do not suffer on this account.	26	9—10	16.
The Committee appreciate the idea of setting up of Regional Agriculture Engineering workshop at certain district headquarters. The Committee desire that Government should sanction the scheme at the earliest.	27	10—11	17.
The Committee give highest importance to the proposed scheme of the Department for procurement or plant protection equipment, pick-up vans, spare-patrs etc. and construction of storage and buildings to fight against the pests, plant diseases and weeds etc. through ground spraying operation with the help of mobile pest control units and strongly recommend to the Government for according necessary sanctions to the scheme at the earliest.	28	11	18.

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The Committee strongly recommend that the Department/Corporation should start a crash programme to reclaim the entire Alkaline/ Kallar lands in the State after a general survey of the panchayats and private lands. marginal or small farmers be provided gypsum at higher subsidised rates. The panchayats lands so réclaimed be reverted to them after the expiry of lease period with the express condition of retaining the fertility of the land so transferred.

The Committee recommend that valuable results obtained after research work of the scientists and technologists in the field of agriculture be made available to the farmers to get benefit of agriculture science and technology and to narrow down the existing gap between availability and actual applicability of scientific and technologic agriculture knowledge.

The Committee feel that Agriculture Department has not shown its due interest for promoting horticulture development in the State, though the farmers are more interested in horticulture for their commercial gains. In view of the importance of development of horticulture in the State, the Committee strongly recommend to the Government that an independent Department of horticulture should be created in the State which should exclusively initiate schemes to promote horticulture as there are separate/independent Horticulture Departments in a number of other States in India. -

The Committee recommend that the Department should vigorously launch various eschemes of dry farming in the districts of , the transfer of the Bhiwani, Mohindergarh, Hissar, Rohtak and number of the state of the season of Gurgaon for benefitting the farmers possessing ತಿಮೆ ಸಂಖ್ಯಾಸಿ ಮತ್ತು ಈ ವ್ಯವಸ್ಥಾನ ಪ್ರತಿಗಾಗಿ January and land.

The Committee recommend that the code of the commend that the Department should initiate schemes for growing wood of notice that the forchards in the Ambala district and the cultivators interested in growing orchards be provided grant and necessary training in horticulture.

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24.	13	34	The Committee recommend that the Department in collaboration with the Industries Department should prepare Agro-based industrial schemes and introduce the same among the ruralities for providing self employment to them.
25.	13—14	35	The Committee recommend that the Government should take necessary steps expeditiously for formulating a scheme to construct a dam on Tangri and Markanda livers.
26.	14	36	The Committee recommend that the Government should provide incentives/concessions as provided by the Punjab Government to the Private nursery growers and also make necessary amendments in the Punjab Nurseries Act, 1961. The Committee further recommend that nurseries be set up at Block level for promoting horticulture in the State.
27.	15	37	The Committee recommend that the Department should conduct survey of the sub-mountainous areas of the State and set up water shed projects at the places identified for the purpose.

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